

REF'NCE : Notice No. RJ-1/Regular/505/2023 dated 5th December 2023

N O T I C E

IN REFERENCE TO the Notice under reference, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa**, on **Wednesday, 6th December, 2023 :**

“In the Second Session, the Courts will assemble at 3.15 p.m. instead of 3.00 p.m.”

Dated this the 6th day of December 2023

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.